

CS (Comm) No. 931/2020
PNB vs Vaibhav Kohli

08.07.2020

Pr : None.

Fresh case received by assignment through online. It be checked and registered.

Issue summons of the suit to the defendant on filing PF through speed post, registered cover, email and whatsapp address, if available for 04.09.2020. Dasti be also given, if required.


(Ashwani Kumar Sarpal)
District Judge- Commercial Court-05 (Central)
08.07.2020